

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:374
ANSWERED ON:02.12.2004
STOLEN FISH PLATE
Hasan Chaudhary Munawwar

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the attention of the Government has been drawn to the news item captioned 'Delhi-Shamli Railway Track se Fish Plate Chori' appeared in 'Dainik Jagran' dated 18 November, 2004;
- (b) if so, the complete details thereof; and
- (c) the action taken by the Government against the guilty persons?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R.VELU)

(a)&(b) : Yes, Sir. The details of cases are as under:

- (1) On 10.11.2004, 02 nos. of fish plates and 04 bolts were stolen from Km. No.101 5-6 between Noli and Nusratabad-Kharkhari halt.
- (2) On 11.11.2004, 04 nos. fish plates and 08 bolts were stolen from Km. No.24/1525/1 in between Khekra-Sunhara halt.
- (3) On 11.11.2004, 02 nos. fish plates and 13 bolts w-re stolen from Km. No.6/10-14 between Noli & Delhi-Shahdra.
- (4) On 13.11.2004, 04 nos. fish plates and 08 bolts were stolen from Km. No.11/5-6 in between Noli and Nusratabad-Kharkhari halt.
- (5) On 16.11.2004, 04 fish plates and 08 bolts were stolen from Km. No.10/5-6 in between Noli & Nusratabad - Kharkhari halt.

(c): Additional armed Railway Protection Force & Railway Protection Special Force staff have been detailed for patrolling duty at the affected section during night hours. Inspectors I RPF, Shamli and Crime I Delhi Division along with a team have been directed to camp at Noli and collect criminal intelligence and solve the thefts. The following were the results:

1. On 17.11.2004, 10 fish plates (stolen on 16.11.2004) were recovered from bushes at Km. No.1 0/5 between Noli & Nusratabad-Kharkhari halt.
2. On 22.11.2004, Railway Protection Force staff conducted raid at Kabari shop of Shri Zamil S/o Imamuddin, Rio Mustafabad colony, Noli/Ghaziabad and recovered 04 fish plates, 02 nuts and 06 bolts and arrested Shri Asif S/o Zamil. A case crime No. 12/04 Under Section 3. (a) Railway Property (Unlawful Possession) Act has been registered at Railway Protection Force Post, Shamli against S/Shri Asif and Zamil.
3. On 27.11.2004, 02 outsiders named Shri Adalat Mazhi~o Goya, N1azhi;,al)~ Shri Rusbtam Sio Noor Mohamed, were arrested by Railway Protection Force staff with recovery of 11 nos. Pendrol clips. A case vide Crime No.13/04 Under Section 3 (a) Railway Property (Unlawful P-Ossession) Act has been registered at Railway Protection Force Post/Shamli. Both accused confessed to have committed the earlier theft of 14 fish plates from Railway Line in the above section.